

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/2899/2020**

This the 26th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Neelofar Jan (Aged: 26 years), D/o Ghulam Mohammad Mir, R/o Darpura, Sogam, District Kupwara.

.....Applicant

(Advocate:- Mr. S A Makroo, Sr. Advocate assisted by Mr. Danish Yousuf)

**Versus**

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt, Health & Medical Education Department, Civil Secretariat, Srinagar/Jammu and 3 ors. ....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)**

The TA arises out of an SWP No. 846/2017 (TA No.2899/2020) claiming the relief for the post of Female Multi Purpose Health Worker. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir.

**(DINESH SHARMA)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**